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## Export of finish d leather through monopo y houses

206. SHRI M. KALYANASUNDA-RAM: Will the Minister of COM-MERCE be please d to state;

- (a,) whether it is a fact that one of the monopoly h< uses lias been appointed  $a_s$  sole exporter for fully finished leather
- (b) if so, whai are the reasons for the same:
- (c) what are tl e details of allocation f fully flnishec/semi-finished hides and skins;
- (d) what is the value of exports made during the last three years;
- (e) what is the target fixed for the current year 198"1-81:.
- (f) whether Government have received represent; ition<sub>s</sub> from small and medium tanners that the new policy for export of h des and skins would ruin this import mt cottage industry and that thousands of workers will be deprived of their means of living; and
- (g) what step: Government propose to take to prote :t the small and me-

dium tanners and the workers employed under them?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (e) Export of fully finished leather is outside the purview of Export Trade Control.

Export of all categories of semiprocofsed hides and skins, including E.I. tanned and wet blue hides and skins and crust leather, are canalised through tne State Trading Corporation. Allocation of quota in this respect is made to the quota holders registered with the licensing authorities, For the year 1980-81, quotas have been fixed for individual exporters for export of these material during the licensing year 1980-81 by reduction of 1979-80 individual quotas in various categories by stipulated percentages. Quota cuts have, however, not been applied to small tanners, whose quota allotment for 1978-79 did not exceed certain stipulated figures.

## Exports of semi-finished and finish-ed leather during the last three years have been as under:--

Үсаг		•						E.I. Tanned and Wet Blue Gh. Hides & Skins.	Finished leather
1977-78	<u> </u>	<del></del> -	<del></del>	•	•			1207-16	987.91
1978-79								1072.12	1812.5
1979-80								885.44	<b>26</b> 60.09

(Source : LEPC, Madras. )

(f) and (g) Representations have been received f om certain sections of irade and industry against the decision of the Go^ ernment to implement

the revised Indian Standard Guidelines for Identification of Finished Leather for Export. The matter *is* under examination.

(Value: Rupees Million)